

OFFICE ORDER

In exercise of the powers vesting in him under Article 229 of the Constitution of India and all other enabling powers in this behalf Hon'ble the Acting Chief Justice is pleased to appoint Ms. Ayushi Negi Daughter of Shri Dev Raj-Negi, as Law Clerks-cum- Research Assistant of the choice of Hon'ble Mr. Justice Ajay Mohan Goel Judge, for a period of one year, on the fixed remuneration of ₹ 15,000/- per month, with immediate effect, subject to the terms and conditions as notified vide Notification dated 19/25.5.2016.

The appointee shall furnish the requisite testimonials on the date of joining.

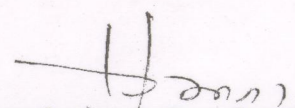
BY ORDER

REGISTRAR GENERAL

Endst.No.HHC/Estt.6(73)/2008-II-25344-52 Dated: 6.9.2017
Copy forwarded to:-

1. The Principal Private Secretary to Hon'ble the Acting Chief Justice;
2. The Accountant General (Audit), H.P., Shimla-171 003.
3. The Accountant General (A&E), H.P., Shimla-171 003.
4. The Secretary to Hon'ble Mr. Justice Ajay Mohan Goel Judge;
5. The Secretaries/ Private Secretaries/ P.A's to the Registrar General/ Registrar (Vigilance) /Registrar (Judicial)/ Registrar (Administration) / Registrar (Rules)/ Registrar (Establishment);
6. The CPC/ All the Additional Registrars/ Deputy Registrars/ Assistant Registrars/ Secretaries/ Court Masters;
7. All the Section Officers/ Public Relations officer/ Estate Officer/Private Secretaries/ Chief Librarian;
8. The Section Officer (Computers) with a request to update the High Court website in terms of this Office Order;
9. The above named Official (By name).

(Sr. No. 1, 4 to 8, High Court of Himachal Pradesh, Shimla-171001.)


Assistant Registrar (Estt.)